

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 210 OF 2016 &
IA NO. 450 OF 2016**

Dated: 2nd August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & ...Respondent(s)
Ors.**

Counsel for the Appellant(s) : Ms. Nehul Sharma
Ms. Sanjna Dua
h/f Ms. Suparna Srivastava

Counsel for the Respondent(s) : Ms. Divya Chaturvedi
Mr. Saransh Shaw for R-2 & R-3

Mr. Pallav Mongia
Mr. Mridul Chakravarty for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **11.10.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**